

(a) whether a large amount of Central Sales tax is pending for realisation in Delhi for years;

(b) if so, the number of persons against whom such arrears are outstanding and the amount thereof; and

(c) the steps taken for realisation of the amount?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

[English]

**Meeting of State Chief Minister Regarding Waiving off Cooperative Loans**

7599. SHRI N.J. RATHVA: Will the Minister of FINANCE be pleased to state:

(a) whether a meeting of the State Chief Ministers was called to discuss the matter of waiving off cooperative loans provided to agriculturists;

(b) if so, the subjects discussed at the meeting; and

(c) the outcome of the discussion held?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) and (c). Do not arise.

**Remission Given by Financial Institutions to Industrial Units**

7600. SHRIBALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether the various financial institutions in the country has extended remission facility to the industrial units with Capital investment of more than Rs. 25 crores during the last three years; and

(b) the number of these industrial units?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Amongst the All India terms lending institutions, Industrial Development Bank of India (IDBI) & Industrial Finance Corporation of India (IFCI) have reported that they have not extended remission facility to industrial units with capital investment of more than Rs. 25 crores during the last 3 years. Industrial Credit and Investment Corporation of India (ICICI) has reported that as a lead institution it has not given remission facilities for principal amounts to any unit with capital investment of more than Rs. 25 crores during the last three years.

**Proposals submitted by Orissa Government for Assistance**

7601. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government had invited proposals from various State Government for the Country Programme -IV of the UNDP (April 1, 1990 to March, 1995);

(b) if so, whether Orissa Government have submitted certain proposals for the purpose;

(c) if so, the details thereof; and

(d) the action taken by Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Yes, Sir.